

**No. SRM-DEV-(NGT ORDER APP. NO. 885/2024-  
OFFICE OF THE DEPUTY COMMISSIONER  
DISTRICT SIRMAUR AT NAHAN (HP)**

**Dated, Nahan, the 29 / 10 / 2024**

To,

Registrar General,  
NGT (Principal Bench), New Delhi.

**Subject: Action Taken Report in OA No. 885/2024 Titled as Sahaj Karan Singh V/s The Municipal Corporation Office.**

Sir,

In compliance of order dated 29-07-2024 passed by the Hon'ble National Green Tribunal Principal Bench in Original Application No. 885/2024 titled as Sahaj Karan Singh V/s The Municipal Corporation Office, the appropriate remedial action has been done by the concerned department in accordance with the directions issued by the tribunal. The photographs of the same have been attached herewith for favour of your kind information and further necessary action please.

**Encls. As above.**

Yours faithfully

  
**Additional District Magistrate  
District Sirmaur at Nahan.**

**Action Taken Report in Compliance to order dated 29-07-2024 passed by Hon'ble National Green Tribunal in OA No. 885/2024 titled as Sahaj Karan Singh Versus The Municipal Corporation office and another.**

1. **PREFACE**

That The Hon'ble NGT has registered the OA No. **885/2024** with reference to the petition filed by the applicant. The applicant has raised the grievance about concretization of approximately 25 big trees in the parking area of the Municipal Corporation Office and PWD Rest House at Paonta Sahib in District Sirmaur, Himachal Pradesh, which resulting slow death of the trees. Keeping in view of the averments made in the petition, Hon'ble NGT constituted a joint committee comprising District Magistrate, District Sirmaur (Nodal Agency) and the Deputy Conservator of Forest, Paonta Sahib Division, Himachal Pradesh to ascertain the issue of alleged concretization of 25 trees in the area concerned and if allegation found to be correct take appropriate remedial action in accordance with the orders of Hon'ble Tribunal & OA is accordingly disposed of.


2. **OBSERVATION/DIRECTIONS OF JOINT COMMITTEE.**


That the members of joint Committee has visited the Municipal Corporation Office and PWD Rest House at Paonta Sahib in District Sirmaur on dated 06-09-2024 and it was observed during the inspection that the issue of concretization of 25 trees in the area concerned is found to be correct. Further the Nodal Agency has directed to the concerned authorities to prevent the damage of the root system of trees, the area of 01 meter should be left de-concretized around the base of the trees and grass should be planted in that area and due precaution is taken in future so that no concrete or construction is done at least within one meter radius of the trees.

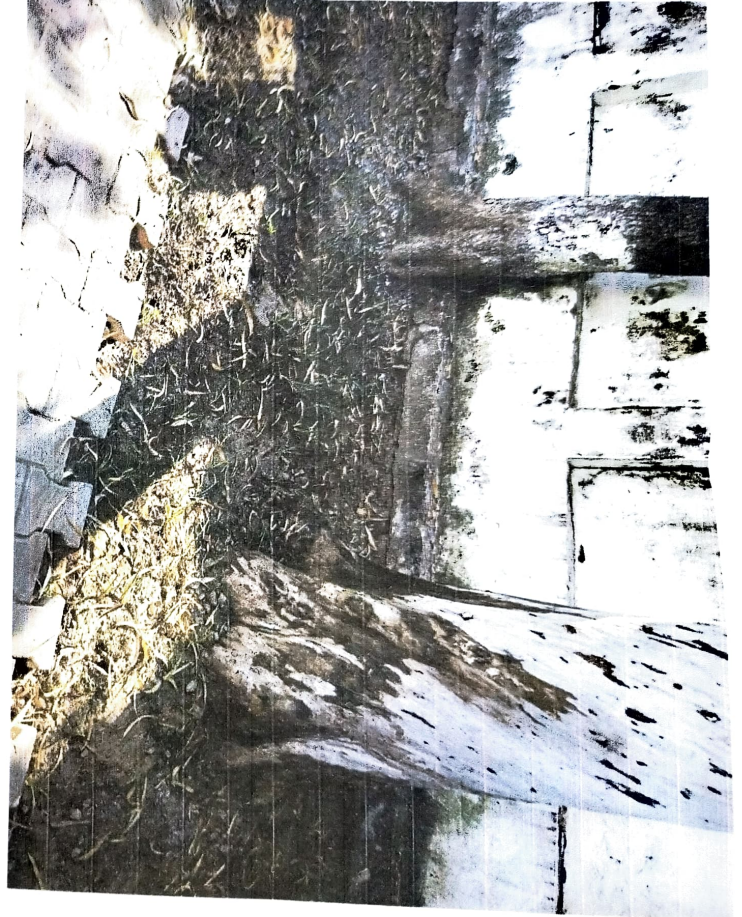
### 3. ACTION TAKEN/COMPLIANCE OF DIRECTIONS OF THE JOINT COMMITTEE

That the work of de-concretizations and planting of grass around the trees, standing in PWD Rest House and Municipal Corporation Department, parking Paonta Sahib has been done by the concerned departments, in accordance with the directions of Hon'ble NGT. The photographs of the same have been attached herewith for your ready reference please (Annexure R-1)

4. The Joint Inspection Report is submitted before Hon'ble NGT with the request that the report may kindly be taken on record for consideration please.

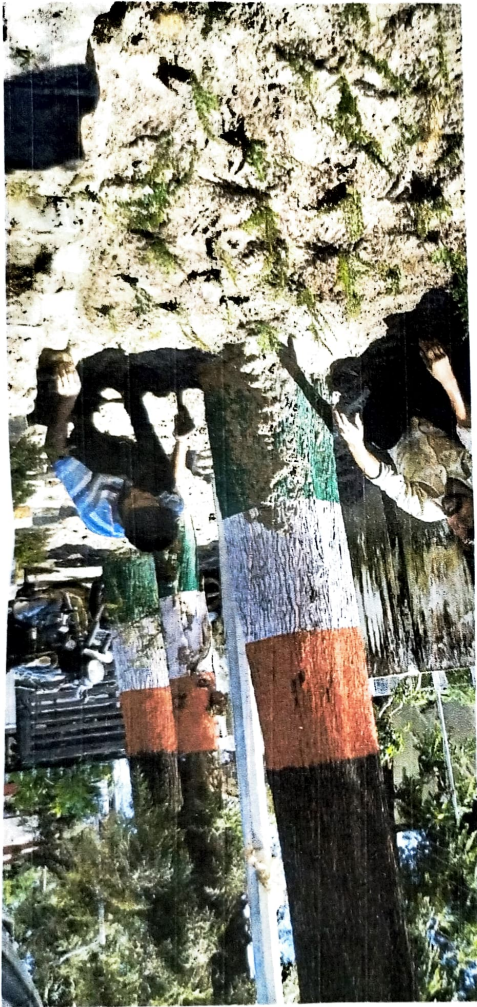
  
Deputy Conservator of Forest  
Paonta Sahib, Division, District Sirmaur

  
Additional District Magistrate,  
District Sirmaur at Nahan.

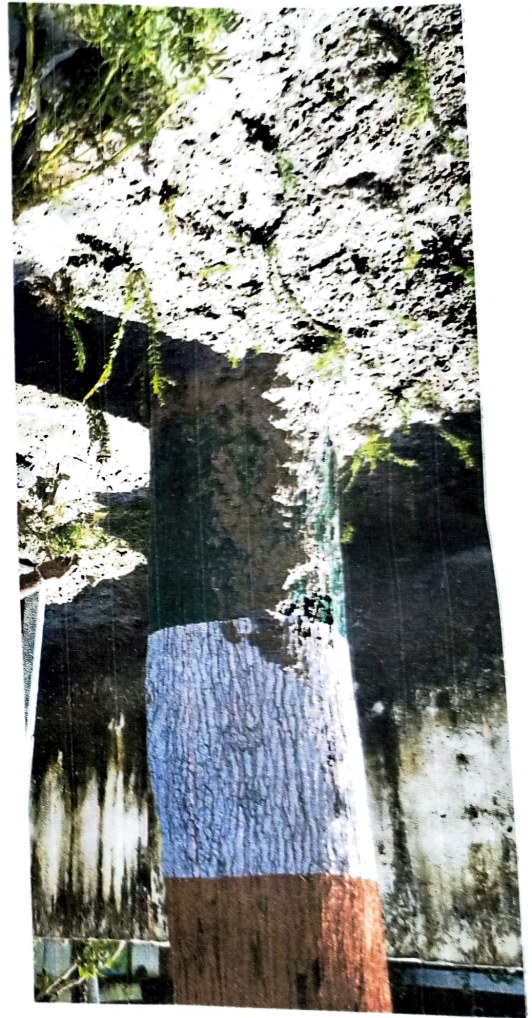


WATER  
PROOFING  
PAINTING  
CONCRETE  
FOUNDATION

*PAON*  
RANGE FOREST OFFICER  
PAONITA SAHIB RANGE



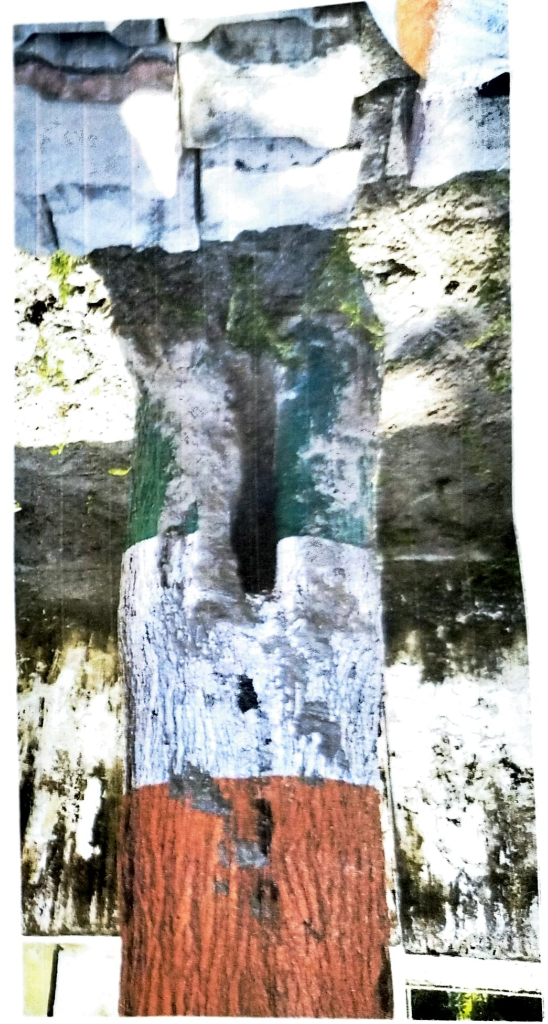
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MSD  
KALIT FORT ST OFFICER  
PAONIA SAHIB RANGE

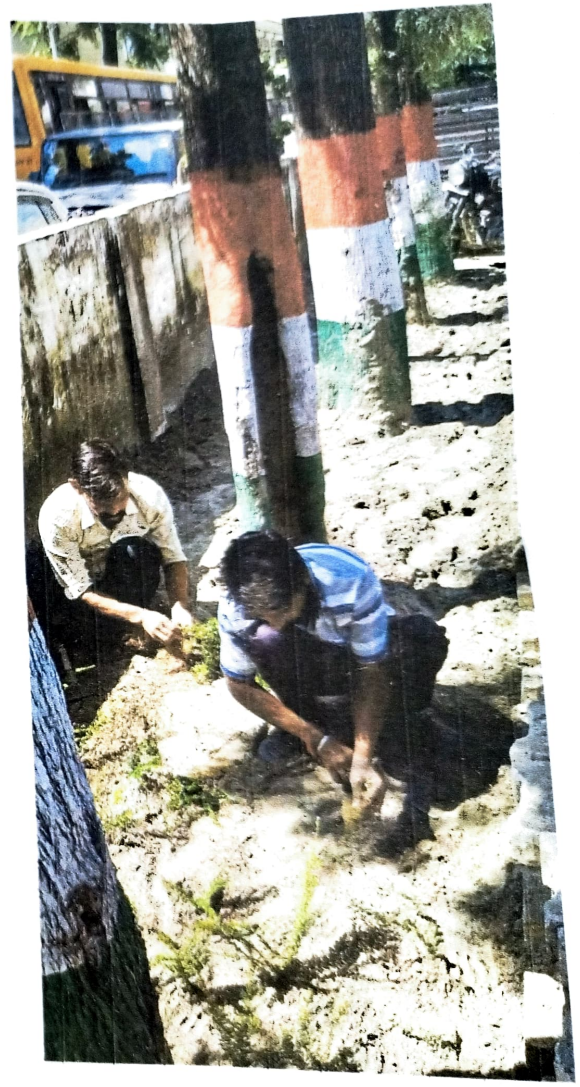


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*mpw*  
RANGE OFFICER  
PAONTA SAHIB RANGE



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*Paonta*  
RANGEMAN IN CHARGE  
PAONTA SAHIB RANGE